

Year	Production in million tonnes
1970-71	72.95
1971-72	72.42
1972-73	77.22
1973-74	78.17
1974-75	88.41
1975-76	99.69
1976-77	101.40
1977-78	101.00
1978-79	101.95
1979-80	103.93

(d) Number of persons employed in Coal India since nationalisation is as follows:

1-4-75	5,98,644
1-4-76	6,05,243
1-4-77	5,86,096
1-4-78	5,83,993
1-4-79	5,84,289
1-4-80	6,00,928

The total Income & Expenditure of Coal India Ltd. since 1973-74 is given below:

Year	Total income (Rs. in crores)	Total expenditure
1973-74	122.25	140.25
1974-75	183.37	234.46
1975-76	544.41	600.71
1976-77	594.16	673.20
1977-78*	657.06	757.06
1978-79*	641.75	853.91
1979-80*	881.29	1016.12

*Figures are provisional.

Absorption of Retrenched Group 'C' Work-Charged Staff of Mana Camp

1081. SHRI HARKISHAN SINGH SURJEET: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) what is the number of retrenched Group 'C' work-charged staff of Mana Camp who are still left to be absorbed in alternate jobs;

(b) what are the reasons for which these retrenched staff have not yet been absorbed in alternative jobs; and

(c) whether steps are being taken to absorb the remaining retrenched staff in alternate jobs; if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI P. K. THUNGON):

(a) Seven.

(b) Retrenched work-charged staff are not eligible for re-employment in alternative jobs under the scheme for re-deployment of surplus staff. Such employees should seek assistance of the Employment Exchange for suitable jobs.

(c) The particulars of the unabsorbed retrenched employees have been sent to some Central Government Organisations for consideration for employment in suitable jobs.

Accident in Churcha Colliery

1082. SHRI HARKISHAN SINGH SURJEET: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware of the accident in Churcha Colliery (Madhya Pradesh) on 30th September, 1980;

(b) if so, what is the number of dead, missing and injured miners in the said accident;

(c) whether any Magisterial enquiry was held into the accident; and

(d) what steps have been taken to prevent such accidents in future?